

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2172 of 2019 & IA No. 1203 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Powergrid Corporation of India ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s) : Divyanshu Bhatt
Karan Arora**

Counsel for the Respondent(s) :

ORDER

Appellant to complete service of notice to Respondents by next date of hearing.

Issue fresh notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **03.12.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK